

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No.451/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02<sup>nd</sup> November 2017, 10.30 A.M**

| Name of the Company |  | Parashar Chatterjee<br>-Vs-<br>Classic Cuisine Pvt.Ltd. & Ors. |                     |
|---------------------|--|--|---------------------|
| Under Section       |  | 241/242  |                     |
| Sl. No.             | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of   | Signature with date |

1. Rahul Baddy, Adv. Resp. No. 2.

1. REETU BROTO KUMAR MITRA, Adv  
2. PATITA SARAN BISHWAL, Adv  
3. SHAUNAK MITRA, Adv  
4. AVIK CHOWDHURY, Adv
- feln

Rahul Baddy  
2/11/17  
2/11/17

**ORDER**

Ld. Counsel for the petitioner and the respondent no. 2 are present.

No time left.

List on 15/12/2017. Interim order passed earlier will continue till next date of hearing.

Sd

(Jinan K.R.)  
Member (J)

Sd

(Vijai Pratap Singh)  
Member (J)